

Monthly Information Bulletin

on Corporate Sector

March, 2016

Government of India

Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan

New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31st March, 2016

1. The total number of companies registered in the country as on 31st March, 2016, stood at 1,543,712. Of them, 285,845 companies were closed; 594 companies were assigned dormant status as per the Companies Act, 2013; 138,691 companies were assigned inactive status as per the Companies Act, 2013; 29,639 companies were under process of closure and 163 companies were in the process of being re-activated. Taking the above into account, there were 1,088,780 active companies as on 31st March, 2016.

2. Out of the 285,845 closed companies, about 10,360 companies were liquidated/dissolved; 251,490 companies were defunct (and hence struck-off); 16,989 companies were amalgamated/ merged with other companies; 7,006 companies were dissolved and converted to LLP. Further, out of 1,088,780 active companies, about 1,082,029 companies were registered as Companies Limited by Shares and 6,354 were Companies Limited by Guarantees, 397 were Unlimited Companies. **Table-1.1** presents the summary picture of companies count as on 31st March, 2016.

3. Out of the 1,082,029 active companies limited by shares; 1,018,461 were Private and 63,568 were Public companies, segregated into 6,796 Listed and 56,772 Unlisted Companies (**Table 1.2**).

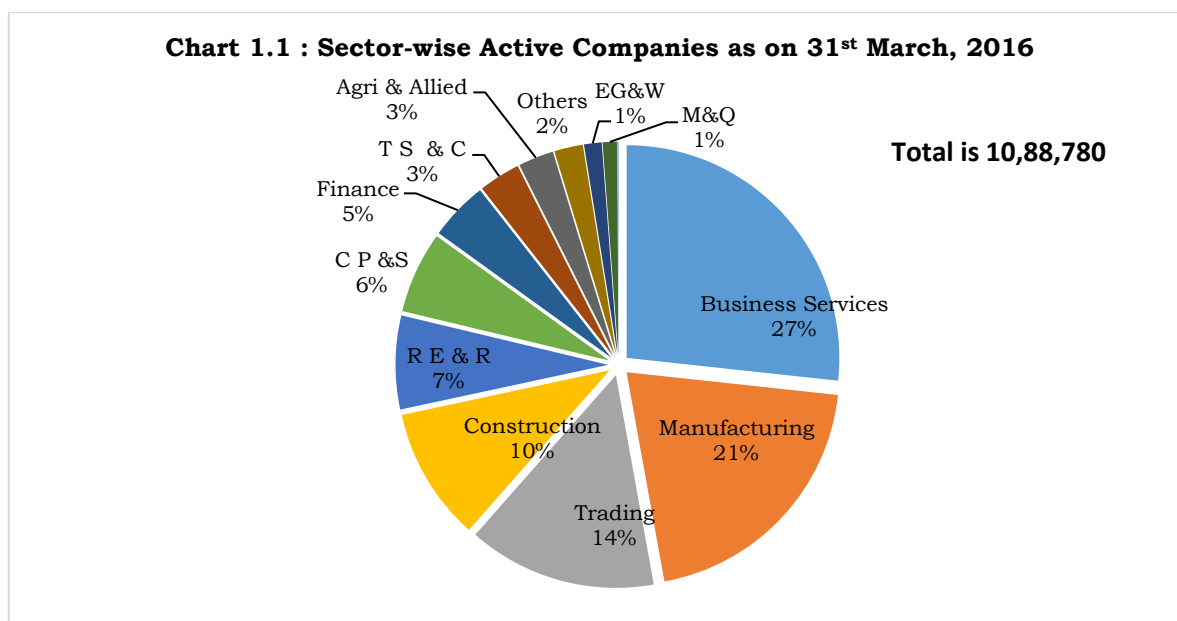
4. Authorized Capital wise distribution of active companies as on 31st March, 2016 (**Table-1.3**) indicates that about 66.71% of companies (726,285 in number) have authorized capital less than or equal to Rs.10 lakhs each and about 2.13% of companies (23,210 in number) have authorized capital of above Rs.10 crores each.

5. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (310,421), followed by Delhi (286,431) and West Bengal (188,801). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (227,932), followed by Delhi (206,203) and West Bengal (139,166) as on 31st March, 2016 (**Table-1.4**).

6. State-wise distribution of registered companies limited by shares indicates that Maharashtra has the highest number of companies (300,662) followed by Delhi (283,403) and West Bengal (188,161). Similarly, among

Active Companies Limited by Shares, Maharashtra has the highest number of active companies (225,914) followed by Delhi (204,235) and West Bengal (138,661) as on 31st March, 2016 (**Table 1.5**).

7. Economic-activity wise classification of active companies reveals that highest number of companies are in Business Services (2.91 lakh) followed by Manufacturing (2.23 lakh), Trading (1.56 lakh) and Construction (1.10 lakh). Business Services comprise of Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc. (**Table-1.6 and Chart 1.1**).



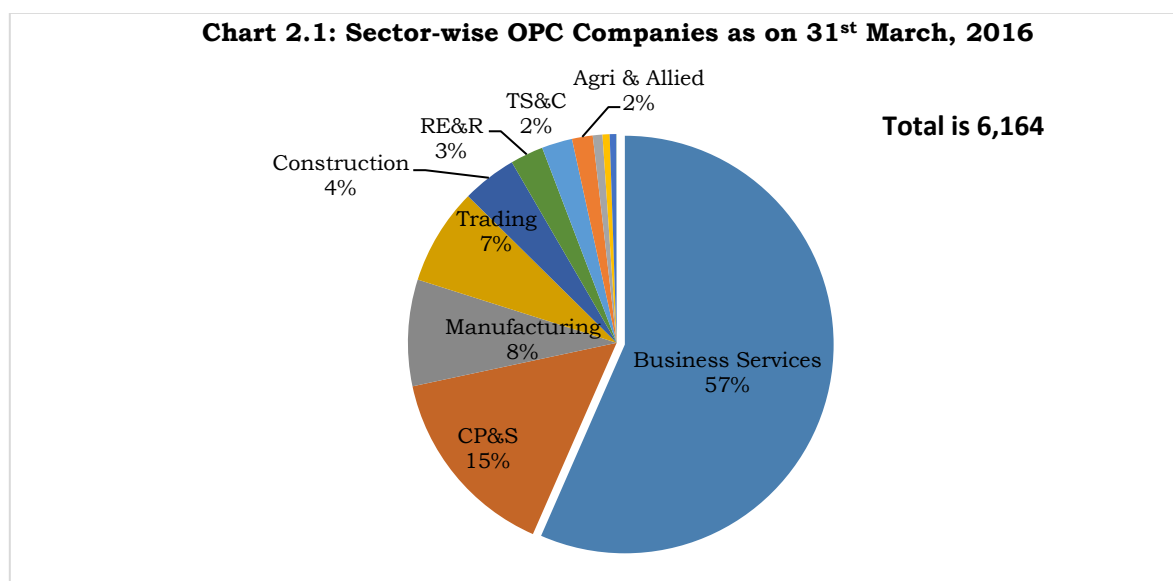
'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, and 'CP&S' is 'Community, Personal & Social Services'. 23,781 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

8. Up to 31st March, 2016, a total number of 6,164 One Person Companies (OPCs) were registered with collective authorized capital of Rs. 157.85 crore. Economic activity wise classification of OPCs up to 31st March, 2016 reveals that the highest number of OPCs are in Business Services (3,487) followed by Community, Personal & Social Services (930), Manufacturing (508) and Trading (462) (**Chart 2.1**). During the financial year 2015-16 (i.e. from 1st April 2015 to 31st March 2016), a total of 3,912 OPCs were registered in India. Maharashtra has registered 711 (18.17%) OPCs followed by Delhi with 606 (15.49%) (**Table 7.2**). Economic activity wise classification of OPC reveals that highest number of 2,272 were registered in Business Services, followed by

571 in Community, Personal and Social Services and 329 in Manufacturing (**Table 2.1**).

9. During the month of March, 2016, a total of 368 OPC were registered with authorized capital of Rs. 9.87 crore. Economic activity wise classification of OPC during the month reveals that highest number of 223 OPCs were registered in Business Services, followed by 50 in Community, Personal & Social Services and 25 in Trading (**Table 2.1**). Highest number of 91 OPCs were registered in Maharashtra (24.73%), 48 in Delhi (13.04%) and 36 in Uttar Pradesh (9.78%) during the month of March 2016 (**Table-7.2**).



'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

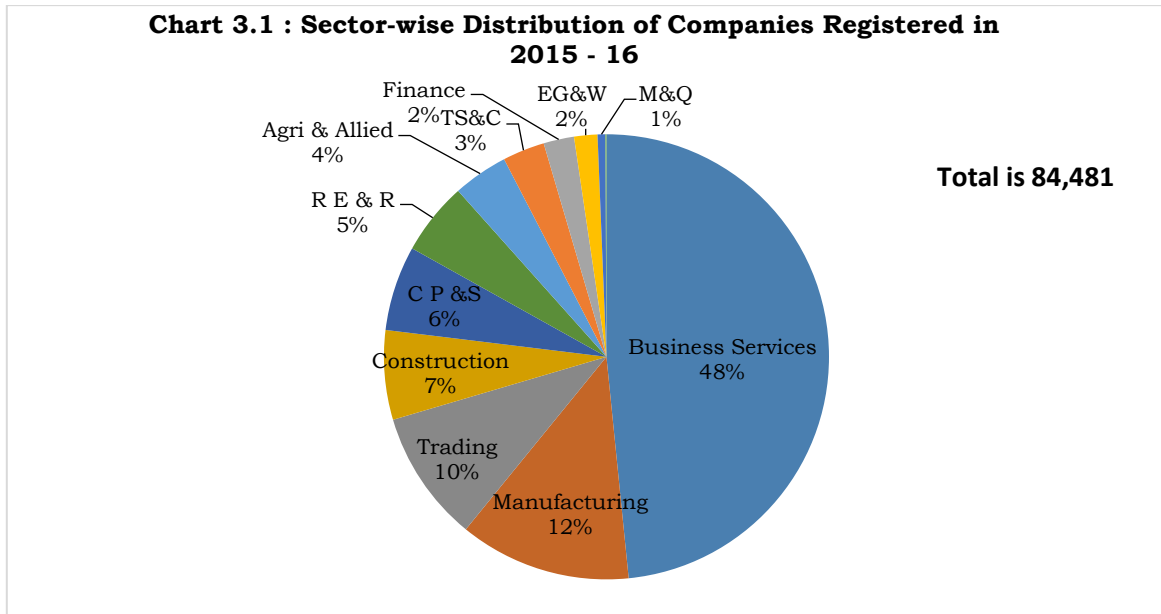
III. REGISTRATION OF COMPANIES DURING FY 2015-16

10. During the financial year 2015-16 (i.e., from 1st April, 2015 to 31st March, 2016), a total of 84,481 companies were registered with collective authorized capital of Rs. 43,070.82 crore. Of them 84,084 Companies were registered as Companies Limited by Shares with authorized capital of Rs. 43,066.02 crore; 381 Companies Limited by Guarantees with authorized capital of Rs. 3.43 crore; and 16 Unlimited Companies were registered with authorized capital of Rs. 1.37 crore during the financial year 2015-16 (**Table-3.1**).

11. During the financial year 2015-16, Maharashtra had 15,513 (18.36%)

newly registered companies, followed by Delhi with 14,129(16.72%), and Karnataka with 7,548 (8.93 %) companies (**Table-3.2**).

12. Economic-activity wise classification of companies registered during financial year 2015-16, (**Table-3.3 and Chart 3.1**) reveals that the predominant share of companies are in Business Services (40,895) followed by Manufacturing (10,542), Trading (8,067), and Construction (5,485).

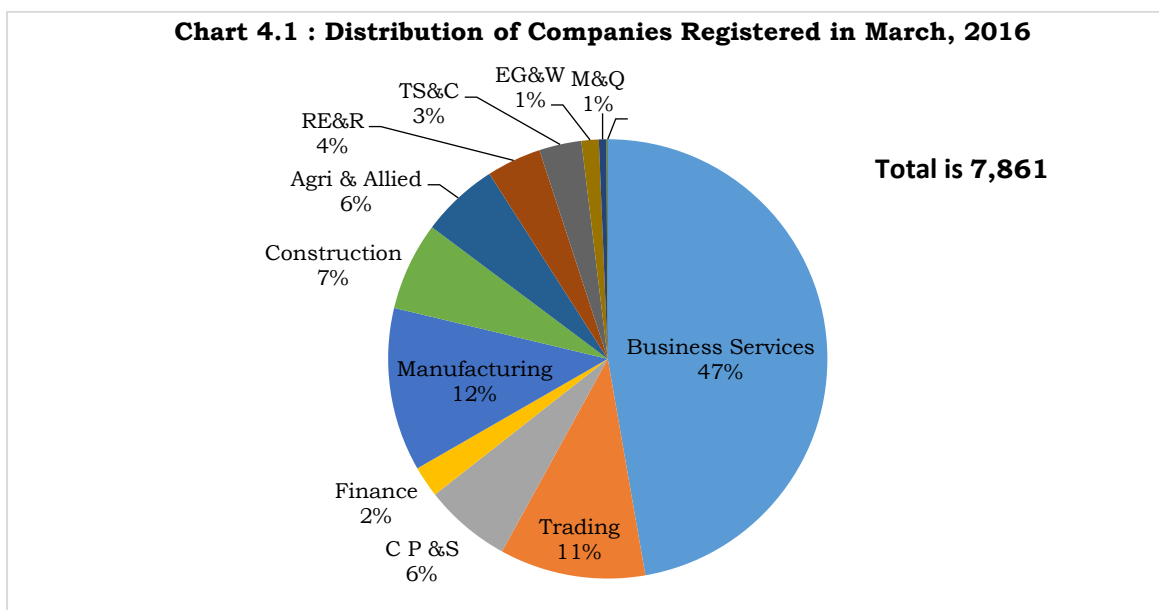


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IV. REGISTRATION OF NEW COMPANIES DURING MARCH, 2016

13. During the month of March, 2016, a total of 7,861 companies were registered with collective authorized capital of Rs. 3,114.74 crore. Of them 7,832 companies were registered as Companies Limited by Shares with authorized capital of Rs. 3,114.58 crore; 28 companies were registered as Limited by Guarantees with authorized capital of Rs. 6 lakhs; 1 company as Unlimited with authorized capital of Rs. 10 lakhs(**Table-4.1**). Economic-activity wise classification of companies registered during March, 2016 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies is in Business Services (3,715) followed by Manufacturing (946), Trading (844), Construction (511) and Community, Personal & Social Services (504). During March, 2016, 1,565 (19.91%) companies were registered in

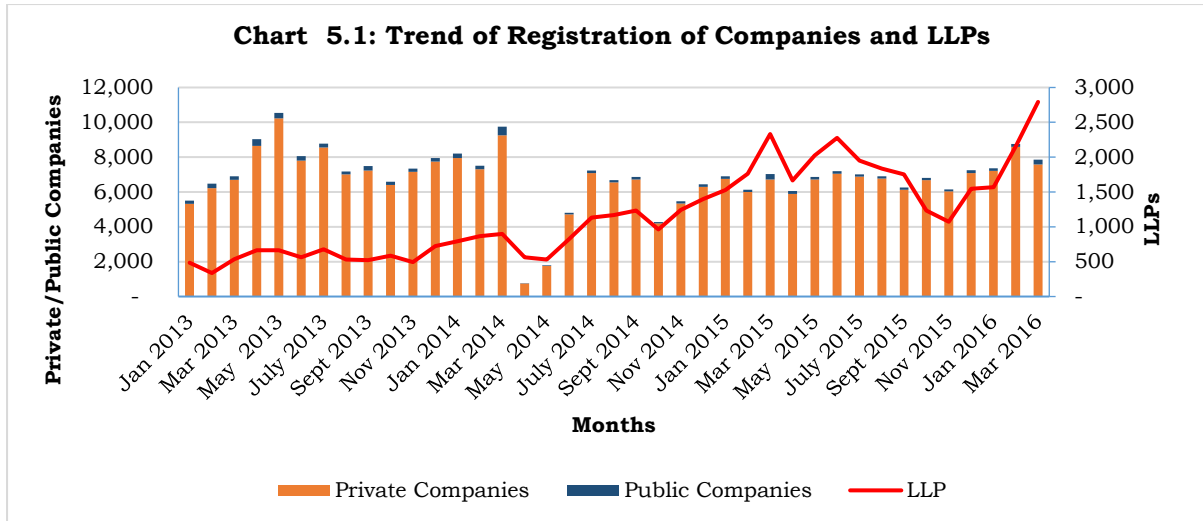
Maharashtra, followed by 1,229 (15.63%) in Delhi, and 708 (9.01%) in Karnataka (**Table-4.3**).



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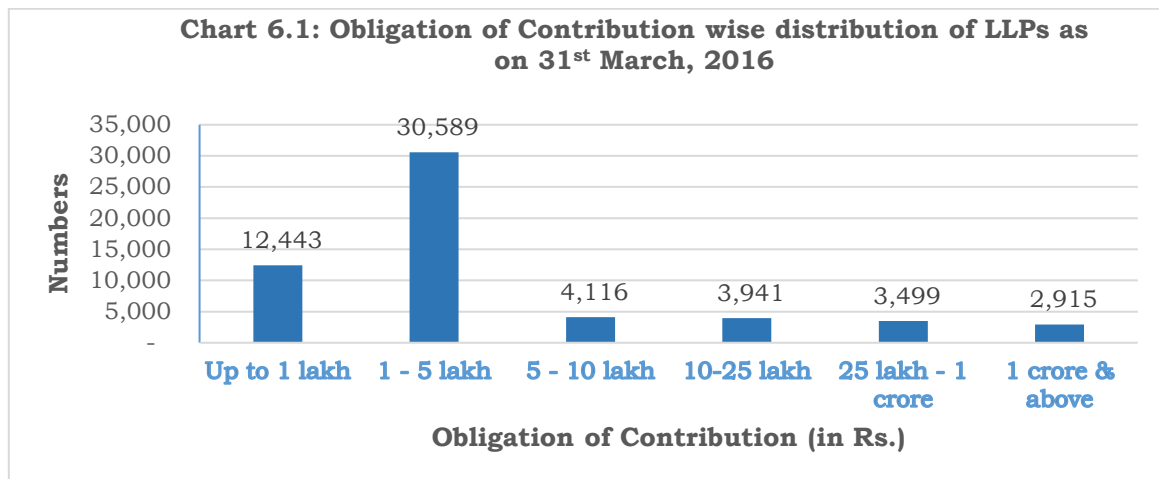
V. TREND OF REGISTRATION OF NEW COMPANIES AND LLPs

14. An analysis of registration of new companies during January, 2013 to March, 2016 indicates that monthly registration of companies is showing an increasing trend after hitting its lowest of 765 in April, 2014 (**Chart 5.1**). A total of 7,861 companies were registered in March, 2016 as compared to 7,031 in March, 2015. A slight drop in registration of companies has been witnessed in March, 2016 over the previous month. A decreasing trend is observed in monthly registration of LLPs in last few months with minimum registration of 1,074 LLPs in November, 2015 and has started picking up since then. There were 2,815 LLPs registered during the month of March, 2016 (**Table 5.1**).

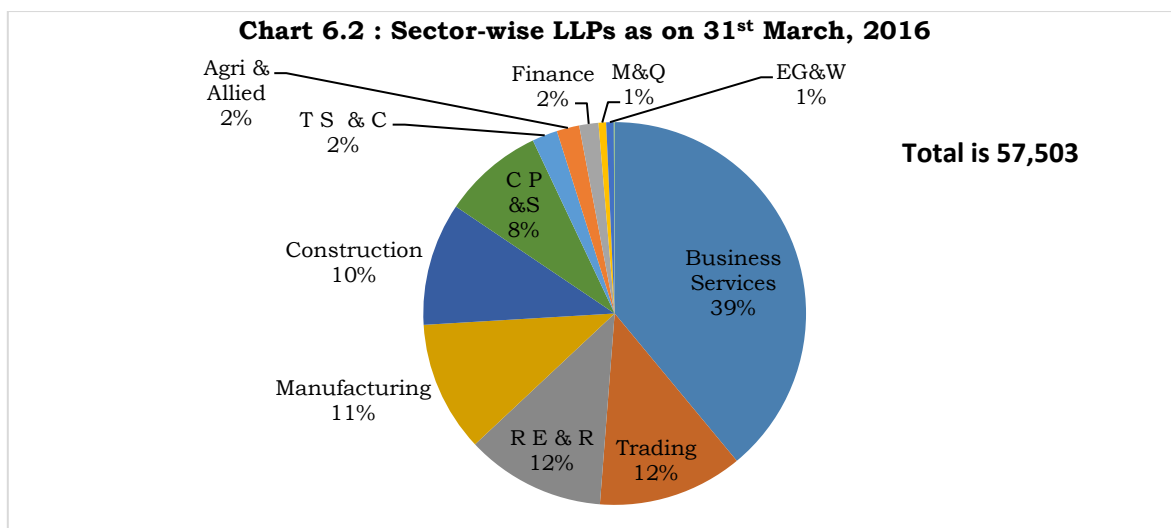


VI. Limited Liability Partnerships (LLP)

15. As on 31st March, 2016, a total number of 57,503 LLPs were registered in the country. About 81.99 % (47,148 in number) have obligation of contribution less than or equal Rs. 10 lakh each; and only about 0.96% (544 in number) of LLPs have obligation of contribution of above Rs.10 crore each (**Table-6.1 and Chart 6.1**).



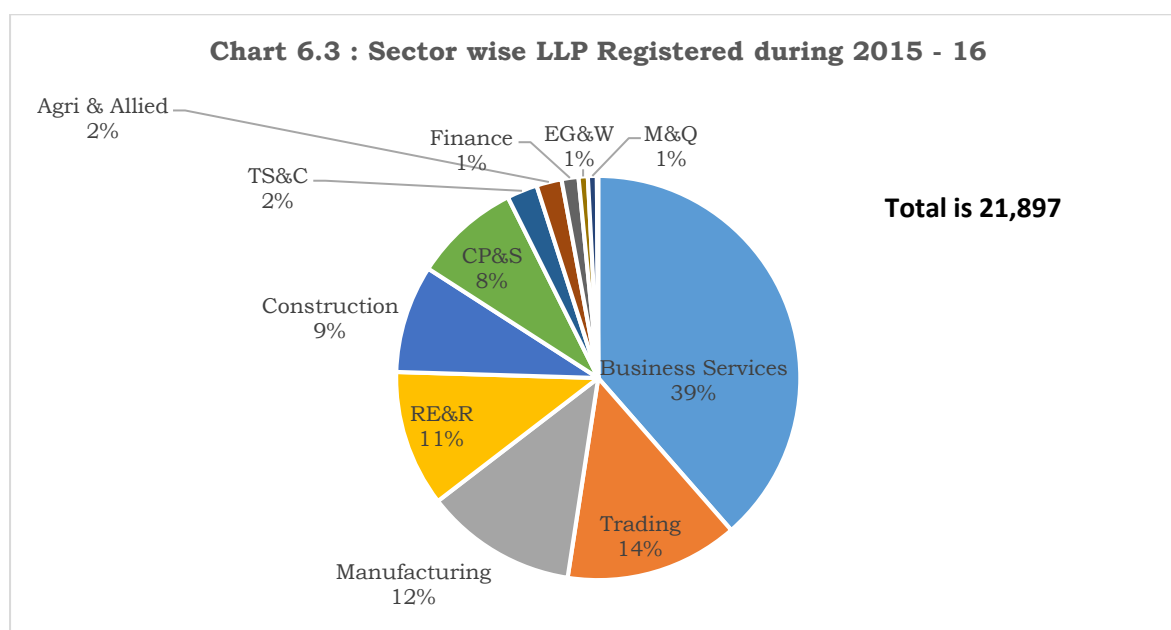
16. Broad economic sector wise classification of active LLPs as on 31st March, 2016 reveals that Service sector account for 43,351 LLPs, followed by Industry and Agriculture sectors accounting for 13,049 and 1,096 respectively. Economic activity wise classification of active LLPs as on 31st March, 2016 reveals that a large number of LLPs are in Business Services (22,416) followed by Trading (7,044), Real Estate and Renting (6,777) and Manufacturing (6,346) (**Table 6.2 and Chart 6.2**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

VII. Registration of LLPs during FY 2015-16

17. During the financial year 2015-16 (i.e., from 1st April, 2015 to 31st March, 2016) a total of 21,897 Limited Liability Partnerships (LLPs) were registered with collective obligation of contribution of Rs. 8,872.33 crore. Economic activity wise classification of LLPs during the financial year 2014-15 indicates that highest number of 8,444 LLPs were registered in Business Services, followed by 3,305 in Trading and 2,662 in Manufacturing (**Table 6.3 and Chart 6.3**).

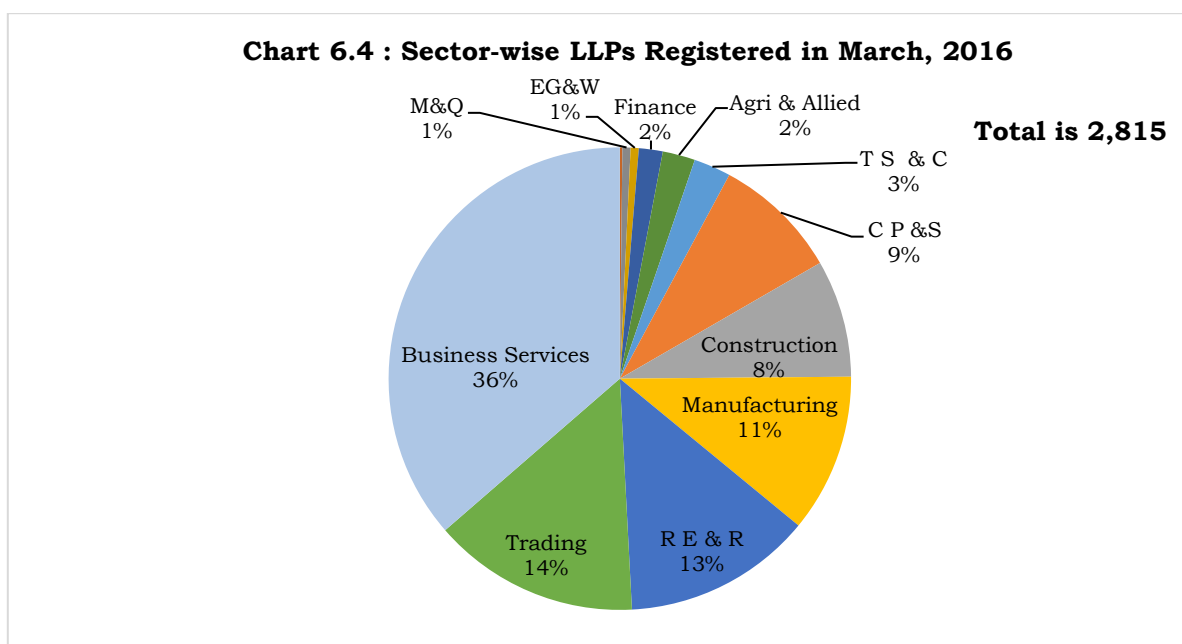


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18. Maharashtra has 7,153 (32.67%) newly LLPs registered, followed by Delhi with 3,405 (15.55%), and West Bengal with 1,791 (8.18%) during 2015-16 (**Table-7.2**).

VIII. Registration of LLPs during March, 2015

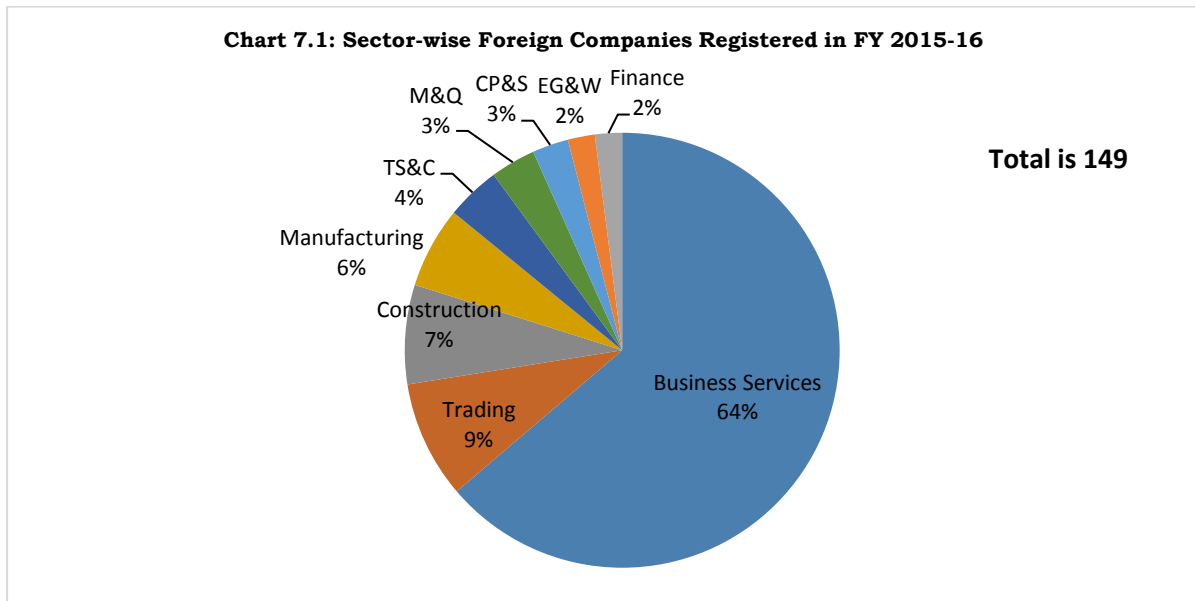
19. A total of 2,815 Limited Liability Partnerships (LLPs) were registered during March, 2016 with collective obligation of contribution of Rs. 2,995.97 crore. Economic activity wise classification of LLPs during the month reveals that highest number of 1,024 LLPs were registered in Business Services, followed by 407 in Trading and 372 in Real Estate and Renting(**Table-6.4 and Chart 6.4**). Highest number of 798 LLPs were registered in Maharashtra (28.35%) followed by 551 in Delhi (19.57%) during the month of March, 2016 (**Table-7.2**).



Foreign Companies

20. As on 31st March, 2016, a total of 3,336 foreign companies were doing business in India. During the financial year 2015-16, a total of 149 foreign companies were registered in India including 43 (28.86%) each in Delhi and Maharashtra followed by Haryana with 17 (11.41%) and Karnataka with 16 (10.74%) (**Table 7.2**). Economic activity wise classification of foreign companies reveals that highest number of 95 were registered in Business

Services, followed by 13 in Trading and 11 in Construction (**Table 7.1 and Chart 7.1**).



'M&Q' is Mining & Quarrying, 'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services'.

21. During the month of March, 2016, 8 foreign companies were registered in India with 3 each in Delhi and Maharashtra and 1 each in Andhra Pradesh and Haryana. Of these 8 foreign companies, 4 were registered under Business Services and 1 each under Construction, Finance, Mining & Quarrying and Transport, Storage & Communications.

Table 1.1 Summary Statement on Companies in India as on 31st March, 2016		
1	Companies Registered as on 31st March 2016	1,543,712
2	Number of Closed Companies	285,845
<i>i</i>	<i>No. of Companies Liquidated/Dissolved</i>	10,360
<i>ii</i>	<i>No. of Companies Defunct/ Struck-off (Section 560)</i>	251,490
<i>iii</i>	<i>No. of Companies Amalgamated/merged</i>	16,989
<i>iv</i>	<i>No. of Companies Converted to LLP</i>	7,006
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	594
4	Number of Companies lying inactive u/s 455 of Companies Act, 2013	138,691
6	Number of Companies which are under process of closure	29,639
7	Number of Companies lying AIPG (Active in Progress)	163
Number of Active companies		1,088,780
Of which		
Companies Limited by Shares		1,082,029
Companies Limited by Guarantee		6,354
Unlimited Company		397

Note: 1. AIPG (Active in Progress): A dormant company is allowed 21 days' window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.

Table 1.2 : Active Companies Limited by Shares as on 31st March, 2016				
Sl. No.	Companies Limited by Shares	Government	Non-Government	Total
1	Public Limited	1,068	62,500	63,568
<i>Of which-</i>				
<i>i</i>	<i>Listed</i>	67	6,729	6,796
<i>ii</i>	<i>Unlisted</i>	1,001	55,771	56,772
2	Private Limited	448	1,018,013	1,018,461
<i>Of which</i>				
	One Person Company	-	6,164	6,164
Total		1,516	1,080,513	1,082,029

Table 1.3: Authorized Capital-wise Active Companies as on 31st March, 2016*(Authorized Capital in Rs. Crore)*

Sl. No.	Authorized Capital Range	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Up to 1 lakh	379,106	3,742.33	1,710	2.03	380,816	3,744.36
2	Above 1 lakh to 5 lakh	191,780	8,112.48	10,055	500.92	201,835	8,613.40
3	Above 5 lakh to 10 lakh	137,480	13,467.86	6,154	586.35	143,634	14,054.21
4	Above 10 lakh to 25 lakh	88,425	18,312.81	5,241	1,132.90	93,666	19,445.72
5	Above 25 lakh to 50 lakh	72,574	31,365.28	5,085	2,314.46	77,659	33,679.75
6	Above 50 lakh to 1 crore	60,466	53,784.04	7,510	7,070.45	67,976	60,854.50
7	Above 1 crore to 2 crore	36,048	59,674.23	5,153	8,831.13	41,201	68,505.35
8	Above 2 crore to 5 crore	33,468	121,437.05	8,224	32,433.25	41,692	153,870.31
9	Above 5 crore to 10 crore	11,336	88,951.15	5,755	45,723.06	17,091	134,674.21
10	Above 10 crore to 25 crore	7,085	117,171.09	4,872	83,237.51	11,957	200,408.60
11	Above 25 crore to 100 crore	4,215	208,129.71	3,526	184,382.33	7,741	392,512.04
12	Above 100 crore to 500 crore	1,246	267,615.23	1,214	262,734.32	2,460	530,349.55
13	Above 500 crore to 1000 crore	152	116,039.46	235	186,729.41	387	302,768.86
14	Above 1000 crore	154	566,889.85	511	2,472,155.32	665	3,039,045.18
Total		1,023,535	1,674,692.58	65,245	3,287,833.46	1,088,780	4,962,526.04

Table 1.4 : State/UT-wise Status of Companies Registered as on 31st March, 2016

Sl. No.	State	Registered	Closed	Annual filings not done for 2 years	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	A & N Islands	297	5	46	-	-	1	2	243
2	Andhra Pradesh	23,353	2,289	5,374	1	52	227	4	15,406
3	Arunachal Pradesh	500	236	9	-	2	61	-	192
4	Assam	9,565	2,784	174	-	14	1,199	-	5,394
5	Bihar	22,076	2,651	1,205	13	40	3,216	3	14,948
6	Chandigarh	13,162	4,174	1,090	3	71	58	-	7,766
7	Chhattisgarh	8,022	1,112	243	3	1	30	1	6,632
8	Dadra & Nagar Haveli	452	51	45	-	-	9	-	347
9	Daman and Diu	314	59	15	1	1	35	-	203
10	Delhi	286,431	49,021	28,076	137	719	2,254	21	206,203
11	Goa	7,575	1,462	440	-	11	691	-	4,971
12	Gujarat	84,944	15,526	10,823	14	583	2,736	5	55,257
13	Haryana	29,687	3,012	2,154	55	37	243	1	24,185
14	Himachal Pradesh	4,996	1,216	410	1	22	100	1	3,246
15	Jammu and Kashmir	4,265	629	974	-	16	75	2	2,569
16	Jharkhand	9,802	1,172	611	1	12	728	1	7,277
17	Karnataka	86,102	16,296	7,823	25	459	902	10	60,587
18	Kerala	40,107	10,869	2,194	67	300	114	6	26,557
19	Lakshadweep	12	-	-	-	-	-	-	12
20	Madhya Pradesh	31,313	7,837	1,320	4	76	124	1	21,951
21	Maharashtra	310,421	44,669	33,717	74	1,376	2,597	56	227,932
22	Manipur	447	154	17	-	-	35	1	240
23	Meghalaya	953	327	13	-	1	73	-	539
24	Mizoram	104	53	7	-	-	7	-	37
25	Nagaland	496	263	25	-	1	34	-	173
26	Odisha	19,659	5,600	567	4	61	205	-	13,222
27	Puducherry	2,846	1,168	227	-	8	7	-	1,436
28	Punjab	26,986	8,801	2,000	10	119	129	1	15,926
29	Rajasthan	48,190	8,388	1,383	18	76	2,198	1	36,126
30	Sikkim	-	-	-	-	-	-	-	-
31	Tamil Nadu	120,571	29,131	15,375	37	319	1,544	22	74,143
32	Telangana	82,851	7,682	17,150	8	226	942	16	56,827
33	Tripura	364	83	5	-	-	38	-	238
34	Uttar Pradesh	72,853	12,522	4,320	25	217	966	5	54,798
35	Uttarakhand	5,195	789	81	-	14	280	-	4,031
36	West Bengal	188,801	45,814	778	93	657	2,290	3	139,166
Total		1,543,712	285,845	138,691	594	5,491	24,148	163	1,088,780

Table 1.5 : State/UT-wise Status of Companies Limited by shares registered as on 31st March, 2016

Sl. No.	State	Registered	Closed	Annual filings not done for 2 years	Dormant	Under Liquidation	Under Struck-off	AIPG	Active
1	A & N Islands	296	5	46	-	-	1	2	242
2	Andhra Pradesh	22,826	2,241	5,021	1	40	208	4	15,311
3	Arunachal Pradesh	499	236	9	-	2	61	-	191
4	Assam	9,530	2,780	174	-	14	1,195	-	5,367
5	Bihar	21,986	2,648	1,197	13	40	3,214	3	14,871
6	Chandigarh	13,125	4,166	1,084	3	68	58	-	7,746
7	Chhattisgarh	8,008	1,109	242	3	1	30	1	6,622
8	Dadra & Nagar Haveli	452	51	45	-	-	9	-	347
9	Daman and Diu	311	59	14	1	1	35	-	201
10	Delhi	283,403	48,680	27,476	135	610	2,246	21	204,235
11	Goa	7,524	1,429	439	-	11	690	-	4,955
12	Gujarat	82,845	15,077	9,846	14	469	2,579	5	54,855
13	Haryana	29,231	2,933	2,035	55	30	243	1	23,934
14	Himachal Pradesh	4,969	1,208	409	1	19	97	1	3,234
15	Jammu and Kashmir	4,247	628	971	-	16	75	1	2,556
16	Jharkhand	9,764	1,170	609	1	12	723	1	7,248
17	Karnataka	85,690	16,182	7,763	25	455	896	10	60,359
18	Kerala	39,944	10,827	2,177	67	287	114	6	26,466
19	Lakshadweep	12	-	-	-	-	-	-	12
20	Madhya Pradesh	31,192	7,806	1,310	4	76	124	1	21,871
21	Maharashtra	300,662	38,093	32,948	74	1,044	2,533	56	225,914
22	Manipur	442	152	17	-	-	35	1	237
23	Meghalaya	947	325	13	-	1	73	-	535
24	Mizoram	102	53	7	-	-	7	-	35
25	Nagaland	494	262	25	-	1	34	-	172
26	Odisha	19,571	5,572	566	4	60	205	-	13,164
27	Puducherry	2,840	1,166	226	-	8	7	-	1,433
28	Punjab	26,838	8,725	1,983	10	116	128	1	15,875
29	Rajasthan	48,097	8,374	1,377	17	76	2,194	1	36,058
30	Sikkim	-	-	-	-	-	-	-	-
31	Tamil Nadu	120,071	29,089	15,261	34	318	1,540	22	73,807
32	Telangana	81,870	7,573	16,531	8	202	909	16	56,631
33	Tripura	349	82	5	-	-	38	-	224
34	Uttar Pradesh	72,667	12,505	4,305	25	216	961	5	54,650
35	Uttarakhand	5,170	787	81	-	14	278	-	4,010
36	West Bengal	188,161	45,691	771	93	654	2,288	3	138,661
Total		1,524,135	277,684	134,983	588	4,861	23,828	162	1,082,029

Table 1.6: Economic Activity-wise Active Companies as on 31st March, 2016

(Authorized Capital in Rs. Crore)

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	26,480	18,386.40	2,866	33,131.50	29,346	51,517.90
II	Industry	3,33,940	8,19,472.06	25,492	18,64,059.73	3,59,432	26,83,531.79
1	<i>Manufacturing</i>	2,04,971	4,57,054.52	17,541	6,74,767.79	2,22,512	11,31,822.31
i	<i>Food stuffs</i>	26,002	46,977.22	2,488	34,790.39	28,490	81,767.61
ii	<i>Leather & products thereof</i>	2,562	3,318.32	178	1,849.97	2,740	5,168.29
iii	<i>Machinery & Equipments</i>	48,203	1,64,729.57	3,239	2,99,197.21	51,442	4,63,926.78
iv	<i>Metals & Chemicals, and products thereof</i>	74,016	1,79,669.19	7,568	2,69,934.21	81,584	4,49,603.41
v	<i>Others</i>	9,781	13,491.03	474	10,300.38	10,255	23,791.41
vi	<i>Paper & Paper products, Publishing, printing and reproduction of recorded media</i>	13,500	12,652.23	822	14,360.85	14,322	27,013.08
vii	<i>Textiles</i>	28,559	33,118.99	2,601	43,210.20	31,160	76,329.18
viii	<i>Wood Products</i>	2,348	3,097.96	171	1,124.58	2,519	4,222.54
2	<i>Construction</i>	1,04,819	1,93,086.01	5,417	2,33,791.31	1,10,236	4,26,877.32
3	<i>Electricity, Gas & Water companies</i>	12,770	1,35,021.43	1,805	8,97,903.73	14,575	10,32,925.16
4	<i>Mining & Quarrying</i>	11,380	34,310.10	729	57,596.91	12,109	91,907.01
III	Services	6,41,351	8,02,242.13	34,870	12,22,186.95	6,76,221	20,24,429.08
1	<i>Business Services</i>	2,80,568	2,93,925.16	10,260	4,10,390.14	2,90,828	7,04,315.30
2	<i>Trading</i>	1,49,875	1,62,867.64	6,415	1,09,469.94	1,56,290	2,72,337.58
3	<i>Real Estate and Renting</i>	73,408	68,595.31	4,007	33,278.93	77,415	1,01,874.24
4	<i>Community, personal & Social Services</i>	63,780	70,129.91	3,851	1,26,364.78	67,631	1,96,494.69
5	<i>Finance</i>	40,037	1,56,858.58	8,724	2,73,446.96	48,761	4,30,305.54
6	<i>Transport, storage and Communications</i>	32,996	47,433.19	1,471	2,24,847.31	34,467	2,72,280.49
7	<i>Insurance</i>	687	2,432.33	142	44,388.90	829	46,821.23
IV	Others	21,764	34,591.99	2,017	1,68,455.27	23,781	2,03,047.27
Total		10,23,535	16,74,692.58	65,245	32,87,833.46	10,88,780	49,62,526.04

Companies having invalid Economic Activity (NIC-2004) Code have been categorized as Others.

Table 2.1 : Economic Activity-wise One Person Company during FY 2015- 6 <i>(Authorized Capital in Rs. Lakhs)</i>							
Sl. No.	Economic Activity	Up to 31.03.2016		During FY 2015 - 16		During March, 2016	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	99	367.60	63	244.60	8	34.00
II	Industry	834	2,779.70	528	1,632.10	42	209.50
1	<i>Manufacturing</i>	508	1,505.40	329	831.80	23	83.00
2	<i>Construction</i>	261	1,058.80	163	663.80	15	108.50
3	<i>Electricity, Gas & Water companies</i>	34	139.50	22	105.50	2	16.00
4	<i>Mining & Quarrying</i>	31	76.00	14	31.00	2	2.00
III	Services	5,230	12,627.49	3,321	7,554.34	318	743.41
1	<i>Business Services</i>	3,487	7,839.08	2,272	4,827.68	223	506.55
2	<i>Community, personal & Social Services</i>	930	2,357.04	571	1,363.79	50	88.10
3	<i>Trading</i>	462	1,312.27	266	731.27	25	95.16
4	<i>Real Estate and Renting</i>	158	530.60	100	366.10	6	13.10
5	<i>Transport, storage and Communications</i>	146	371.50	86	174.50	11	10.50
6	<i>Finance</i>	46	207.00	25	81.00	3	30.00
7	<i>Insurance</i>	1	10.00	1	10.00	-	-
IV	Others	1	10.00	-	-	-	-
Total		6,164	15,784.79	3,912	9,431.04	368	986.91

Table 3.1 : Registration of New Companies during the Financial Year 2015 - 16			
Sl. No.	Category	Number	Authorized Capital (Rs. Lakhs)
1	Company Limited by Shares	84,084	4,306,602.11
<i>i</i>	<i>Private</i>	82,318	1,276,970.37
<i>ii</i>	<i>Public</i>	1,766	3,029,631.75
2	Company Limited by Guarantee	381	343.00
<i>i</i>	<i>Private</i>	329	228.00
<i>ii</i>	<i>Public</i>	52	115.00
3	Unlimited Company	16	137.00
<i>i</i>	<i>Private</i>	15	37.00
<i>ii</i>	<i>Public</i>	1	100.00
Total		84,481	4,307,082.11

Table 3.2: Registration of New companies during FY 2015-16

(Authorized Capital in Rs. Crore)

Sl. No.	State/UT	Government				Non-Government				Total	
		Private		Public		Private		Public		Number	Authorized Capital
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital		
1	A & N Islands	-	-	-	-	44	5.88	-	-	44	5.88
2	Andhra Pradesh	2	0.02	2	10.10	2,146	232.97	25	3.77	2,175	246.86
3	Arunachal Pradesh	-	-	-	-	9	0.92	-	-	9	0.92
4	Assam	-	-	-	-	259	63.30	3	0.25	262	63.55
5	Bihar	-	-	-	-	2,354	215.89	37	15.55	2,391	231.44
6	Chandigarh	-	-	-	-	506	42.16	5	0.21	511	42.37
7	Chhattisgarh	-	-	-	-	411	68.01	9	9.26	420	77.27
8	Dadra & Nagar Haveli	-	-	-	-	14	9.24	2	0.10	16	9.34
9	Daman and Diu	-	-	-	-	6	0.93	1	0.10	7	1.03
10	Delhi	-	-	23	20,662.78	13,861	1,482.29	245	115.18	14,129	22,260.25
11	Goa	-	-	-	-	228	10.94	-	-	228	10.94
12	Gujarat	2	10.10	4	6,100.20	3,555	355.08	111	482.56	3,672	6,947.94
13	Haryana	-	-	1	0.05	3,351	501.98	35	11.44	3,387	513.46
14	Himachal Pradesh	1	1.00	-	-	252	20.70	12	1.26	265	22.96
15	Jammu and Kashmir	-	-	-	-	270	25.56	3	15.55	273	41.11
16	Jharkhand	3	4.01	1	5.00	859	102.92	4	1.10	867	113.03
17	Karnataka	1	0.01	1	6.50	7,518	1,371.11	28	24.50	7,548	1,402.12
18	Kerala	1	1.00	1	1.00	2,108	256.00	93	68.96	2,203	326.96
19	Lakshadweep	-	-	-	-	2	0.11	-	-	2	0.11
20	Madhya Pradesh	1	0.01	8	642.00	1,510	122.53	27	16.12	1,546	780.66
21	Maharashtra	2	1.10	2	0.10	15,250	2,544.97	259	941.41	15,513	3,487.58
22	Manipur	-	-	-	-	49	9.48	-	-	49	9.48
23	Meghalaya	-	-	-	-	16	2.82	-	-	16	2.82
24	Mizoram	-	-	-	-	8	1.53	-	-	8	1.53
25	Nagaland	-	-	-	-	19	6.20	1	0.10	20	6.30
26	Odisha	-	-	1	0.05	1,231	144.80	13	554.10	1,245	698.95
27	Puducherry	-	-	-	-	99	16.93	-	-	99	16.93
28	Punjab	-	-	-	-	803	56.80	28	14.66	831	71.46
29	Rajasthan	-	-	7	55.67	2,266	152.35	58	39.32	2,331	247.34
30	Sikkim	-	-	-	-	-	-	-	-	-	-
31	Tamil Nadu	-	-	3	111.00	5,981	2,974.41	99	73.84	6,083	3,159.25
32	Telangana	7	2.80	13	119.10	5,703	688.35	41	44.71	5,764	854.95
33	Tripura	-	-	-	-	31	4.57	-	-	31	4.57
34	Uttar Pradesh	-	-	1	5.00	7,204	580.11	329	45.31	7,534	630.42
35	Uttarakhand	-	-	1	0.10	506	62.85	15	4.00	522	66.95
36	West Bengal	-	-	5	16.20	4,213	617.64	262	80.27	4,480	714.10
Total		20	20.05	74	27,734.85	82,642	12,752.31	1,745	2,563.62	84,481	43,070.82

Table 3.3 : Activity-wise New Companies Registered during FY 2015 - 16*(Authorized Capital in Rs. Lakhs)*

Sl. No.	Economic Activity	Private		Public		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agriculture and Allied Activities	3,331	35,818.72	50	447.00	3,381	36,265.72
II	Industry	17,543	540,826.99	391	692,012.55	17,934	1,232,839.54
1	<i>Manufacturing</i>	10,349	437,020.14	193	42,690.35	10,542	479,710.49
2	<i>Construction</i>	5,388	67,453.69	97	625,850.00	5,485	693,303.69
3	<i>Electricity, Gas & Water companies</i>	1,346	29,811.86	83	22,026.00	1,429	51,837.86
4	<i>Mining & Quarrying</i>	460	6,541.30	18	1,446.20	478	7,987.50
III	Services	61,788	700,589.67	1,378	2,337,387.20	63,166	3,037,976.86
1	<i>Business Services</i>	40,480	398,141.65	415	127,901.57	40,895	526,043.22
2	<i>Community, personal & Social Services</i>	5,128	48,742.25	86	64,336.53	5,214	113,078.77
3	<i>Trading</i>	7,835	90,843.57	232	8,820.00	8,067	99,663.57
4	<i>Real Estate and Renting</i>	4,372	49,534.71	98	40,522.00	4,470	90,056.71
5	<i>Transport, storage and Communications</i>	2,540	45,809.84	41	2,053,506.00	2,581	2,099,315.84
6	<i>Finance</i>	1,375	65,810.65	501	41,289.10	1,876	107,099.75
7	<i>Insurance</i>	58	1,707.00	5	1,012.00	63	2,719.00
	Total	82,662	1,277,235.38	1819	3,029,846.75	84,481	4,307,082.12

Table 4.1 : Registration of New Companies during March, 2016*(Authorized Capital in Rs. Lakhs)*

Sl. No.	Category	Government		Non-Government		Total	
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	Company limited by shares	9	60,122.00	7,823	251,336.45	7,832	311,458.45
ii	<i>Private</i>	1	10.00	7,554	144,816.38	7,555	144,826.38
iii	<i>Public</i>	8	60,112.00	269	106,520.07	277	166,632.07
2	Company limited by guarantee	-	-	28	6.00	28	6.00
i	<i>Private</i>	-	-	22	6.00	22	6.00
ii	<i>Public</i>	-	-	6	-	6	-
3	Unlimited company	-	-	1	10.00	1	10.00
i	<i>Private</i>	-	-	1	10.00	1	10.00
ii	<i>Public</i>	-	-	-	-	-	-
	Total	9	60,122.00	7,852	251,352.45	7,861	311,474.45

Table 4.2: Economic Activity wise new Companies Registered during March, 2016

(Authorized Capital in Rs. Lakhs)

Sl. No.	Economic Activity	Government				Nongovernment				Total	
		Private		Public		Private		Public			
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
I	Agri & Allied Activities	1	10.00	-	-	443	4,714.60	5	25.00	449	4,749.60
II	Industry	-	-	-	-	1,566	62,005.80	34	3,882.00	1,600	65,887.80
1	Manufacturing	-	-	-	-	916	55,257.20	30	3,866.00	946	59,123.20
i	Food stuffs	-	-	-	-	197	1,532.50	6	132.00	203	1,664.50
ii	Leather & products thereof	-	-	-	-	12	51.00	-	-	12	51.00
iii	Machinery & Equipments	-	-	-	-	232	2,095.50	6	40.00	238	2,135.50
iv	Metals & Chemicals, and products thereof	-	-	-	-	245	3,523.60	6	3,636.00	251	7,159.60
v	Others	-	-	-	-	53	1,182.20	2	7.00	55	1,189.20
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	-	-	-	-	64	661.40	2	10.00	66	671.40
vii	Textiles	-	-	-	-	109	1,155.00	7	31.00	116	1,186.00
viii	Wood Products	-	-	-	-	4	45,056.00	1	10.00	5	45,066.00
2	Construction	-	-	-	-	509	5,176.40	2	10.00	511	5,186.40
3	Electricity, Gas & Water companies	-	-	-	-	98	1,117.30	2	6.00	100	1,123.30
4	Mining & Quarrying	-	-	-	-	43	454.90	-	-	43	454.90
III	Services	-	-	8	60,112.00	5,568	78,111.98	236	102,613.07	5,812	240,837.05
1	Business Services	-	-	1	5.00	3,642	52,944.01	72	93,588.07	3,715	146,537.08
2	Trading	-	-	-	-	746	7,753.61	98	5,544.00	844	13,297.61
3	Community, personal & Social Services	-	-	6	40,107.00	496	4,242.46	2	35.00	504	44,384.46
4	Real Estate and Renting	-	-	1	20,000.00	309	5,466.40	6	30.00	316	25,496.40
5	Transport, storage and Communications	-	-	-	-	243	2,488.50	2	200.00	245	2,688.50
6	Finance	-	-	-	-	125	5,016.00	55	3,211.00	180	8,227.00
7	Insurance	-	-	-	-	7	201.00	1	5.00	8	206.00
Total		1.00	10.00	8	60,112.00	7,577	144,832.38	275	106,520.07	7,861	311,474.45

Table 4.3 : State/UT-wise Registration of Companies during March, 2016

(Authorized Capital in Rs. Lakhs)

Sl. No.	State/UT	Government				Non-Government				Total	
		Private		Public		Private		Public			
		Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital	Number	Authorized Capital
1	A & N Islands	-	-	-	-	9	194.00	-	-	9	194.00
2	Andhra Pradesh	-	-	-	-	193	1,764.00	4	20.00	197	1,784.00
3	Arunachal Pradesh	-	-	-	-	-	-	-	-	-	-
4	Assam	-	-	-	-	28	244.00	1	10.00	29	254.00
5	Bihar	-	-	-	-	234	2,451.90	3	30.00	237	2,481.90
6	Chandigarh	-	-	-	-	30	74.00	1	5.00	31	79.00
7	Chhattisgarh	-	-	-	-	42	426.10	1	10.00	43	436.10
8	Dadra & Nagar Haveli	-	-	-	-	1	10.00	-	-	1	10.00
9	Daman and Diu	-	-	-	-	-	-	-	-	-	-
10	Delhi	-	-	-	-	1,184	10,867.30	45	403.00	1,229	11,270.30
11	Goa	-	-	-	-	19	59.00	-	-	19	59.00
12	Gujarat	-	-	-	-	294	1,701.20	8	41,716.00	302	43,417.20
13	Haryana	-	-	-	-	266	2,283.20	2	10.00	268	2,293.20
14	Himachal Pradesh	-	-	-	-	20	538.00	2	15.00	22	553.00
15	Jammu and Kashmir	-	-	-	-	14	224.00	-	-	14	224.00
16	Jharkhand	-	-	-	-	88	796.00	-	-	88	796.00
17	Karnataka	-	-	-	-	704	7,908.20	4	1,005.00	708	8,913.20
18	Kerala	-	-	1	100.00	200	1,531.30	12	5,220.00	213	6,851.30
19	Lakshadweep	-	-	-	-	-	-	-	-	-	-
20	Madhya Pradesh	-	-	3	60,000.00	144	1,337.05	-	-	147	61,337.05
21	Maharashtra	1	10.00	2	10.00	1,527	87,933.31	35	6,029.47	1,565	93,982.78
22	Manipur	-	-	-	-	9	63.00	-	-	9	63.00
23	Meghalaya	-	-	-	-	4	112.00	-	-	4	112.00
24	Mizoram	-	-	-	-	-	-	-	-	-	-
25	Nagaland	-	-	-	-	2	10.00	-	-	2	10.00
26	Orissa	-	-	-	-	129	1,645.10	2	50,010.00	131	51,655.10
27	Puducherry	-	-	-	-	5	29.00	-	-	5	29.00
28	Punjab	-	-	-	-	80	830.00	2	10.00	82	840.00
29	Rajasthan	-	-	2	2.00	233	1,071.01	6	92.00	241	1,165.01
30	Sikkim	-	-	-	-	-	-	-	-	-	-
31	Tamil Nadu	-	-	-	-	577	6,951.60	10	165.00	587	7,116.60
32	Telangana	-	-	-	-	508	4,539.40	3	85.00	511	4,624.40
33	Tripura	-	-	-	-	5	122.00	-	-	5	122.00
34	Uttar Pradesh	-	-	-	-	629	5,250.81	29	365.50	658	5,616.31
35	Uttarakhand	-	-	-	-	66	342.40	2	105.10	68	447.50
36	West Bengal	-	-	-	-	333	3,523.50	103	1,214.00	436	4,737.50
Total		1	10.00	8	60,112.00	7,577	144,832.38	275	106,520.07	7,861	311,474.45

Table 5.1: Monthly registration of Companies and LLPs from January, 2013 to March, 2016

Month	Public Companies	Private Companies	Total Companies	LLP
January 2013	182	5,326	5,508	483
February 2013	243	6,229	6,472	337
March 2013	202	6,708	6,910	535
April 2013	383	8,643	9,026	666
May 2013	324	10,222	10,546	662
June 2013	260	7,804	8,064	565
July 2013	230	8,554	8,784	679
August 2013	171	7,010	7,181	531
September 2013	271	7,227	7,498	524
October 2013	175	6,410	6,585	586
November 2013	169	7,166	7,335	493
December 2013	204	7,740	7,944	722
January 2014	256	7,950	8,206	792
February 2014	213	7,300	7,513	865
March 2014	508	9,247	9,755	897
April 2014	27	738	765	562
May 2014	29	1,760	1,789	531
June 2014	89	4,712	4,801	825
July 2014	139	7,090	7,229	1,131
August 2014	130	6,546	6,676	1,171
September 2014	139	6,725	6,864	1,235
October 2014	89	4,194	4,283	963
November 2014	125	5,346	5,471	1,244
December 2014	150	6,296	6,446	1,399
January 2015	144	6,758	6,902	1,526
February 2015	129	6,009	6,138	1,761
March 2015	308	6,723	7,031	2,334
April 2015	156	5,896	6,052	1,666
May 2015	132	6,725	6,857	2,026
June 2015	148	7,052	7,200	2,276
July 2015	127	6,886	7,013	1,949
August 2015	129	6,769	6,898	1,836
September 2015	137	6,131	6,268	1,753
October 2015	119	6,688	6,807	1,233
November 2015	110	6,040	6,150	1,074
December 2015	151	7,093	7,244	1,545
January 2016	150	7,217	7,367	1,570
February 2016	177	8,587	8,764	2,154
March 2016	283	7,578	7,861	2,815

Table 6.1 : Obligation of Contribution wise Active LLPs as on 31st March, 2016			
Sl. No.	Obligation of Contribution Range	Number	Obligation of Contribution (in Rs Lakhs)
1	Below 1 lakh	12,443	7,382.32
2	Above 1 lakh to 5 lakh	30,589	67,132.67
3	Above 5 lakh to 10 lakh	4,116	36,411.62
4	Above 10 lakh to 25 lakh	3,941	73,123.55
5	Above 25 lakh to 50 lakh	1,937	76,104.31
6	Above 50 lakh to 1 crore	1,562	125,064.26
7	Above 1 crore to 2 crore	1,170	197,972.95
8	Above 2 crore to 5 crore	786	268,106.87
9	Above 5 crore to 10 crore	405	311,314.05
10	Above 10 crore to 25 crore	301	502,561.45
11	Above 25 crore to 100 crore	197	1,057,259.44
12	Above 100 crore	56	1,747,487.33
Total		57,503	4,469,920.83

Table 6.2: Economic Activity-wise Active LLPs as on 31st March, 2016			
Sl. No.	Economic Activities	Number	Obligation of Contribution (in Rs Lakhs)
I	Agriculture & Allied Activities	1,096	46,692.94
II	Industry	13,049	1,573,569.52
1	Manufacturing	6,346	501,923.60
i	Food stuffs	1,104	90,889.31
ii	Leather & products thereof	113	5,252.26
iii	Machinery & Equipments	1,143	74,016.54
iv	Metals & Chemicals, and products thereof	1,591	200,404.43
v	Others	627	40,419.86
vi	Paper & Paper products, Publishing, printing and reproduction of recorded media	605	37,472.28
vii	Textiles	1,068	50,259.94
viii	Wood Products	95	3,208.98
2	Mining & Quarrying	369	16,556.70
3	Construction	5,969	597,124.61
4	Electricity, Gas & Water companies	365	457,964.62
III	Services	43,351	2,849,608.37
1	Business Services	22,416	1,012,020.08
2	Community, personal & Social Services	4,909	182,419.31
3	Real Estate and Renting	6,777	736,912.45
4	Trading	7,044	624,657.49
5	Transport, storage and Communications	1,234	31,733.81
6	Finance	934	260,895.23
7	Insurance	37	970.00
IV	Others	7	50.00
Total		57,503	4,469,920.83

Note: Obligation of Contribution consists of tangible and intangible property or other benefit brought in by the partners to the Limited Liability Partnership.

Table 6.3: Economic Activity distribution of LLPs registered during FY 2015-16			
Sl. No.	Economic activity	Number	Obligation of Contribution (in Rs. Lakhs)
I	Agriculture & Allied Activities	442	6,111.62
II	Industry	4,869	246,645.56
1	Manufacturing	2,662	133,800.25
2	Construction	1,888	105,695.87
3	Electricity, Gas & Water companies	162	2,448.57
4	Mining & Quarrying	157	4,700.87
III	Services	16,586	634,475.33
1	Business Services	8,444	160,787.20
2	Community, personal & Social Services	1,866	52,632.53
3	Trading	3,035	130,904.26
4	Real Estate and Renting	2,386	254,467.86
5	Transport, storage and Communications	536	22,360.94
6	Finance	296	12,678.36
7	Insurance	23	644.18
Total		21,897	887,232.50

Table 6.4 :Registration of LLPs during March, 2016			
Sl. No.	Economic Activity	Number	Obligation of Contribution (in Rs.Lakhs)
I	Agriculture & Allied Activities	64	472.80
II	Industry	575	78,230.99
1	Manufacturing	312	47,881.98
2	Construction	231	29,092.81
3	Electricity, Gas & Water companies	16	153.70
4	Mining & Quarrying	16	1,102.50
III	Services	2,176	220,893.07
1	Business Services	1,024	33,980.02
2	Community, personal & Social Services	248	4,465.72
3	Trading	407	30,059.64
4	Real Estate and Renting	372	148,327.73
5	Transport, storage and Communications	73	489.23
6	Finance	47	3,475.73
7	Insurance	5	95.00
Total		2,815	299,596.87

Table 7.1 : Economic Activity-wise Distribution of Foreign Companies registered during FY 2015 - 16		
Sl. No.	Economic Activity	Number
I	Industry	28
1	<i>Manufacturing</i>	9
2	<i>Construction</i>	11
3	<i>Electricity, Gas & Water companies</i>	3
4	<i>Mining & Quarrying</i>	5
II	Services	121
1	<i>Business Services</i>	95
2	<i>Community, personal & Social Services</i>	4
3	<i>Trading</i>	13
4	<i>Transport, storage and Communications</i>	6
5	<i>Finance</i>	3
Total		149

Table 7.2: State/UT wise Registration of OPC,LLP and Foreign Companies

Sl. No.	State	During March, 2016			During FY 2015-16		
		OPC	LLP	Foreign Companies	OPC	LLP	Foreign Companies
1	A & N Islands	-	-	-	2	1	-
2	Andhra Pradesh	13	21	1	113	226	1
3	Arunachal Pradesh	-	-	-	-	2	-
4	Assam	5	4	-	22	55	-
5	Bihar	11	18	-	176	153	-
6	Chandigarh	1	10	-	15	104	-
7	Chhattisgarh	-	7	-	16	57	1
8	Dadra & Nagar Haveli	-	2	-	-	12	-
9	Daman and Diu	-	-	-	-	6	-
10	Delhi	48	551	3	606	3,405	43
11	Goa	1	9	-	21	72	-
12	Gujarat	6	221	-	121	1,611	2
13	Haryana	16	71	1	176	595	17
14	Himachal Pradesh	4	2	-	24	14	-
15	Jammu and Kashmir	2	1	-	23	17	-
16	Jharkhand	10	8	-	61	87	-
17	Karnataka	25	286	-	374	1,708	16
18	Kerala	8	68	-	82	604	1
19	Lakshadweep	-	-	-	-	-	-
20	Madhya Pradesh	5	53	-	56	391	-
21	Maharashtra	91	798	3	711	7,153	43
22	Manipur	1	1	-	4	8	-
23	Meghalaya	-	-	-	1	8	-
24	Mizoram	-	-	-	-	-	-
25	Nagaland	-	-	-	-	-	-
26	Odisha	17	3	-	135	89	-
27	Puducherry	1	-	-	5	10	-
28	Punjab	5	16	-	41	190	1
29	Rajasthan	12	80	-	122	926	3
30	Sikkim	-	-	-	-	2	-
31	Tamil Nadu	24	115	-	252	808	7
32	Telangana	21	89	-	223	738	2
33	Tripura	-	-	-	1	-	-
34	Uttar Pradesh	36	50	-	378	1,000	7
35	Uttarakhand	3	5	-	25	54	1
36	West Bengal	2	326	-	126	1,791	4
Total		368	2,815	8	3,912	21,897	149
